

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IND/2899/441/HDB/2016
NAME OF THE COMPANY	Jainsons Finlease Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	441

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manoj Kumar Koyalkar	PCS	m/koyalkar@gmail.com 9948857300	manoj kumar koyalkar

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Sl.No.20

Heard Shri Manoj Kumar Koyalkar, Learned Counsel for the Petitioner,

The Learned Counsel for the Petitioner is directed to serve notice to the RoC along with copy of the petition and RoC is directed to furnish his comments by the next date of hearing.

  
Post the case on 03.10.2017

Member (T)

bm

  
Member (J)